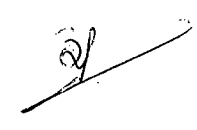
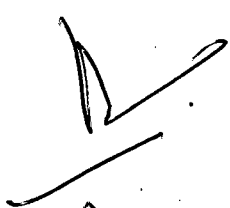


②

19-2-88 (Contd.)

that ^{our} order should be modified.
We, therefore, reject Miscellaneous
Petition no. 105/88.

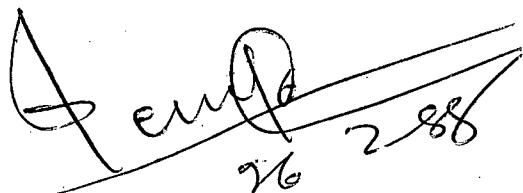

Date : 26/2/88.

Mr. D.V. Gangal,
Advocate appears for the
applicant. Mr. B.S. Shandilya,
Head-Clerk from D.R.M.'s
Office, Central Railway,
Nagpur is present on
behalf of the respondents,
Nos. 1 and 2. He says
that the reply is yet to
be finalised by their Advocate
and it would take some
time. He, therefore, requests
to grant some more time
to file the reply.

Two weeks time granted
to file the same.

Adjourned to 30th March
1988 for further directions.

No notice of this date
to any party.


26 2/88